

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**  
**NEW DELHI**

**C. P. NO. 2(ND)16**  
**CA. NO.**

**CORAM:**

**PRESENT: SH. S.K. MOHAPATRA**  
**HON'BLE MEMBER (T)**

**SMT. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.05.2017**

**NAME OF THE COMPANY: M/s. Mr. Pritam Kumar V/s. M/s. Winner Device & Display Pvt. Ltd. & Ors.**

**SECTION OF THE COMPANIES ACT: 397/398**

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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1.	Ms. Samrath Kalia		} ADV Respondents	Samrath Kalia
2.	Ms. Samudhri Gogia			
1-	Mr. Karan Malhotra	Adv. Petitioner		Karan Malhotra

**Order**

Notice of Respondent's C.A. No. 68 of 2016 is being accepted by the learned counsel for the petitioner. Vide this application the respondents prays for liberty to file a sur-joinder. Given the facts of the case he is being permitted to do so. Reply is <sup>not</sup> required to be filed. CA 68/2016 stands allowed.

To comp up on for final arguments on 4<sup>th</sup> September 2017. No adjournment shall be granted.

Sd/-

[ S.K. MOHAPATRA ]  
MEMBER [T]

(Shipra Mittal)

Sd/-

[ INA MALHOTRA ]  
MEMBER [J]